

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 143 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021

Name of the Company: Kantilal Manilal Dudhwala
V/s
Pepperazzi Hospitality Pvt Ltd

Section: 9 of the Insolvency & Bankruptcy Code, 2016

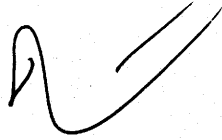
ORDER

Learned Counsel Ms. Dhvani Lakhani appeared for the Operational Creditor.
Learned Counsel Mr. Kunal P Vaishnav appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned to 19.07.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of June, 2021